

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 341 of 1994

FRIDAY this the 2nd day of September, 1994.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER.

I

1. K.Sreekantan Nair, Khalasi Helper Office of the
Electrical Foreman,
Southern Railway,
Trivandrum.
2. T.K.Rajasekharan, -do-
3. J.Francis -do-
4. C.Appukuttan -do-
5. S.Somasekharan Nair -do-
6. R.Chandrasekharan -do-
7. G.Uma Maheswaran -do-
8. S.George -do-
9. K.Sreekantan Nair II -do-
10.S.Venkatachalam -do-
11.N.Radhakrishnan -do-
12. K.Absul Saleem -do- ...Applicants

(By Advocate Mr. Asok M Cherian)

Vs.

1. Union of India through the
General Manager, Southern Railway,
Madras.3.
2. The Senior Divisional Electrical
Engineer, S.Railway,Trivandrum.14.
3. The Divisional Personnel Officer,
Southern Railway, Trivandrum.14.Respondents

(By Advocate Mr. P.A.Mohammed)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

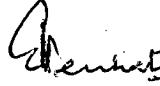
Applicants challenge A6 by which their requests
were rejected by the second respondent. Learned counsel

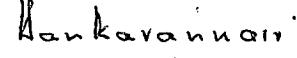
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for applicants took us through the order in an attempt to show that it was erroneous. We do not find any error apparent on the face of the record, to merit intervention in judicial review. If applicants have any grievance on the facts, the dismissal of this application will not stand in their way of seeking remedies at the hands of other departmental authorities.

2. With this observation, we dismiss the application. No costs.

Dated 2nd September, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

ks29.

LIST OF ANNEXURE

Annexure A6 : True copy of the letter No.V/E 150/1/Court Cases dated 22.4.93 issued by the Senior Divisional Electrical Engineer, S.Rly, Trivandrum (2nd respondent.)